



FORM No. - 4

See Rule (12)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

## ORDER SHEET

Original Application No. 705 of 2002

Applicant(s) Talandhar Nayak Respondent(s) Government of India & others

Advocate for Applicant(s) Mr. P. Jena Advocate for Respondent(s) .....

S. Jena  
B. Biswal  
A. Sahu

### NOTES OF THE REGISTRY

M.P.O/B.D. for Rs.50/- filed  
For Registration please.

12/8/2002  
P.J.  
S.J.

For Admonition &  
Informal order —  
copy served.

B  
Bhaw

### ORDERS OF THE TRIBUNAL

#### REGISTER

12/8/2002  
Registrar

Or. No. 1 dated 13.8.2002

Non-payment of differential amount in the upgraded scale of pay (as sanctioned under Annexure-1 dated 11.3.2002) is the subject matter of grievance of the Applicant in this Original Application, under Section 19 of the Administrative Tribunals Act, 1985. Applicant has also filed a representation under Annexure-3 claiming the upgraded scale w.e.f. 21.2.1997.

In the said premises, having heard the learned counsel for the Applicant and Shri S.B.Jena, learned Addl. Standing Counsel,

Signature

2  
NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Copy of order dt. 13/8/02  
and a copy issued to  
all the respcts. by Posts.

The same copy of order  
issued to the Counsel  
for both sides.

*Dh*  
S.C. 10/8/02

My  
16/8/02

appearing on behalf of the Union of India,  
this O.A. is disposed of with direction to the  
Respondents to clear up the admitted  
differential amount/differential arrears  
of the Applicant within a period of 15 days  
from the date of receipt of copies of this  
order and given necessary consideration to  
the grievances of the Applicant, as raised  
under Annexure-3, within a period of three  
months from the date of receipt of copies  
of this order.

Send copies of this order to Respondents  
along with copies of the O.A. Free copies of  
this order be handed over to Shri P.Jena,  
Advocate for the Applicant and Shri S.B.Jena,  
Addl. Standing Counsel for the Union of India.

*Jahau*  
13.08.2002  
MEMBER (JUDICIAL)